

Name of the Corporate Debtor			Neptune Developers Limited										
Date of commencement of CIRP			16-07-2021										
List of creditors as on			16-03-2023										
List of operational creditors (Government dues)													
(Amount in Rs.)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Income Tax	Deputy Commissioner of Income Tax, Circle - 2(3), Mumbai		37,11,38,650	20,23,07,894	Tax dues	No	0%	-	-	16,88,30,756	-	
2	Income Tax	Deputy Commissioner of Income Tax, Central Circle 8(4), Mumbai		88,52,629	88,52,629	Tax dues	No	0%	-	-	-	-	
3	Municipal Corporation	Kalyan Dombivali Municipal Corporation		9,23,50,448	5,81,18,366	Tax dues	No	0%	-	-	3,42,32,082	-	
				47,23,41,727	26,92,78,889						20,30,62,838		